

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4216  
ANSWERED ON:19.08.2010  
DELAY IN FORWARDING PROPOSALS  
Ajmal Shri Badruddin

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) whether it is a fact that various Minority community based organizations have expressed dissatisfaction over the inordinate and deliberate delay on the part of the State Governments to forward various proposals and applications pertaining to - welfare of minorities to the Union Government on time;
- (b) if so, the mechanism in place to safeguard the applicants from such delay and unnecessary harassments at the State Government level before the proposals reaches the Union Government;
- (c) whether the Union Government is proposing to review the entire mechanism in vogue and bring changes for the speedy disposal of proposals; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a) and (b): Under the various schemes for the welfare of minority communities being implemented by Ministry of Minority Affairs, timelines have been set for submission/forwarding of proposals by the State Governments/UT Administration for timely disbursement to beneficiaries and streamlining implementation of the schemes. In respect of scholarship schemes, request for extension of the last date of submission made in the interest of students by the State Governments/UT Administrations have been entertained. As regards Free Coaching & Allied Scheme, only those proposals which are complete in all respects have been considered for approval. The State Governments/UT Administrations are requested regularly to send proposals in time.

(c): No, Madam.

(d): Does not arise.